

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP(C/ACT)/37/KOB/2022
SECTION	213,214 C/ACT
NAME OF PARTIES	CHERIYAN K SCARIA V/S DAVANI SILKS PVT LTD & 5 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	L EXPERTIANS ASSOCIATES.
RESPONDENTS ADVOCATE/ PROFESSIONAL	ANIL D NAIR, TELMA RAJU, VINEETA KRISHNAN, BIJU P K, ANJANA A.

23 April 2024

O R D E R

IA(C/ACT)/77/KOB/2023 in CP(C/ACT)/37/KOB/2022

At the request of the parties, renotify on **05.06.2024**.

CP(C/ACT)/37/KOB/2022

Learned Counsel, Mr. Johnson Gomez appears physically for the Petitioner.
Learned Counsel, Mr. Arun Johny appears physically on behalf of R1. Learned Counsel,
Mr. Anil D Nair appears on behalf of R6 through virtual mode.

At the request of the Counsel appearing for the parties, renotify on **05.06.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**